

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(21) C.P.-1351/252/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Arokya Field Developers Pvt. Ltd.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

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**ORDER**

1. None Present.
2. The matter is adjourned to **08.10.2018**.

**06.08.2018.**  
HHS

SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**